

DY. 7038/07

DB

15/10
21/11

OA 682/2001

(Gr. C, Code 20)

Sh. S.S. Bhalerao @ Amr.,
Osmanabad

Sh. S.P. Saxena, Adv.

Vls.

D/o Post @ 3000.
Mr H P Shetye

21/11

19.12.2001

By Notification
dt 19.12.2001
The matter is
Adjudicated to
4.1.2002

MB

Dated: 4.1.2002 (9)

Applicant by Shri S.P. Sarsena.
Respondents by Shri H.P. Shah.

The learned Counsel for the respondents has drawn our attention to the relief mentioned in Para 8(b) of the O.A. and stated that respondents have issued fresh notification dated 17.10.2001 and the date was extended upto 31.10.2001. The applicant has applied pursuant to the notification on 29.10.2001. As such the O.A. becomes infructuous and disposed of as such. No order as to costs.

L- 9-

(Smt. Shanta Shastri)

M(A)

P.W. -

(S.L. Jain)

M(J)

J ⁰⁴

J II

dt 4/1/02

on 5/2/02

M